

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.155 of 2007

Dated: 3rd May, 2011

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

**Steel Furnace Association of India Appellant(s)
Vs.
P.S.E.R.C. & Ors. Respondent(s)**

Counsel for the Appellant (s) :Ms. Shikha Ohri

Counsel for the Respondent (s) :Mr. Sakesh Kumar for R-1
Mr. C.S. Rai, Jt.Secretary PSERC

ORDER

At the request of the learned Counsel for the parties, post the matter for hearing on **13th May, 2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

pk/rkt

